

export of such seeds as figure in list of restricted items is allowed taking all relevant aspects into account. As for export of seeds for use as commodity, it is subjected to quantitative

ceilings in respect of certain crops. Yearwise and crop-wise details of quantitative ceilings are below given :

1993-94

Items	S.No. in Appendix XLIII(J) of Hand Book of Procedures, Revised Edition, March, 1993	Quantitative ceilings released for the year 1993-94
Mustard & Rape Seed	S.No. 37	50,000 M.T. each
Sunflower Seeds	S.No. 33 (Public Notice No. 22 dated 19.5.93)	50,000 M.T.

1994-95

Items	S.No. in Appendix XLIII(I) of Hand Book of Procedures, (Revised Edition, March, 1994	Quantitative ceilings released for the year 1994-95
Sunflower Seeds	33 (E.I. No. 5 dated 22.4.94)	50,000 M.T.
Mustard & Rape Seeds	37 (E.I. No. 6)	50,000 M.T. each

(d) to (f) At present there is no proposal to either to liberalise or eliminate the quantitative ceilings or put a total ban on exports.

Admission to Diploma course in cartography

*469. SHRI SHIV CHARAN SINGH: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) what are the details of categories for which seats are reserved for admission to Post-Graduate Diploma Course in Cartography in Jamia Millia University, Delhi;

(b) whether it is a fact that though there is a category specifically for Jamia students, they have found place in the general category also to the disadvantage of candidates entitled for general category; and

(c) if so, the details and justifications therefor?

THE MINISTER FOR HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) According to the information furnished by Jamia Millia Islamia the details of categories for which seats are reserved for admission to Postgraduate Diploma Course in Cartography in Jamia Millia Islamia, are as under:—

(i)	Jamia students	25%
(ii)	Scheduled Castes & Scheduled Tribes	22.5%
(iii)	Jamia employees	5%

(iv) Urdu Category 5%

(b) and (c) According to the information furnished by Jamia Millia Islamia, students belonging to all the reserve categories are considered for General Category if they meet eligibility criteria for the General Category. This is based on the practice being followed by the Union Public Service Commission.

Reservation in Education and Jobs in Tamil Nadu

*470. SHRIMATI MIRA DAS:

SHRI CHIMANBHAI MEHTA:

Will the Minister of WELFARE be pleased to state:

(a) whether Government are aware that some national and regional political parties and leaders have favoured 69% reservation in education and jobs in Tamil Nadu; if so, the details thereof;

(b) whether the State Government of Tamil Nadu has earmarked the creamy layer; and

(c) whether it is a fact that in open competition category 80—85% of the candidates belong to the reserved category in Tamil Nadu?

THE MINISTER OF WELFARE (SHRI SITARAM KESRI): (a) On 13 July, 1994, the Union Home Minister held a meeting with leaders of major political parties to seek a consensus on the question of giving President's assent to Tamil Nadu Backward Classes,